## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2190
ANSWERED ON:17.12.2003
DEEMED UNIVERSITIES STATUS TO COLLEGES
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## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of proposals received from various institutions for granting of deemed university status to the colleges particularly from Vasthu Vidya Gurukulam, Aranmula, Palhanamthilla of Kerala, during the last three years, State-wise;
- (b) the number of colleges where inspection was carried by UGC/AICTE;
- (c) the number of proposals cleared by the Government and the number of proposals pending with Union Government for clearance;
- (d) the time by which pending proposals are likely to be cleared; and
- (e) the number of deemed universities in the country as on date, State-wise?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT ( DR. VALLABHBHAI KATHIRIA )

(a) State-wise number of proposals received for Deemed to be University status during last 3 years is as under: -

Name of the State	ne 2001		2002		2003
Andhra Prade: Arunachal Pra Assam Bihar Chandigarh Gujarat Harayana Himachal Prad J & K 1 Jharkhand Karnataka Kerala Madhya Prade: Maharashtra Orissa Punjab Rajasthan Tamil Nadu Uttar Prades! West Bengal New Delhi	adesh 0 0 0 0 1 3 2 2 desh 0 0 3 1 1 sh 4 9 1 1 2 8	0	1 1 1 1 1 3 3 1 1 0 0 0 2 2 1 3 2 7 5 0 0 7	1	3 0 0 0 0 0 0 0 1 3 0 1 4 0 0 1 1 4 0 0 3
Total	47		42		22

No proposal from Vasthu Vidya Gurukulam, Aranmula, Palhanamthilla of Kerala has been received in the Ministry during last three vears.

- (b) Number of Institutes where inspection has been carried out by UGC and AICTE has been intimated as 55 and 33 respectively.
- (c) 40 Institutes (including 17 National Institutes of Technology) were granted Deemed to be University status in last 3 years. 75 proposals are pending for granting Deemed to be University status.

- (d) No time limit could be laid as declaration of an Institute as Deemed to be University is a statutory process done on fulfillment of several requirements under the guidelines.
- (e) State-wise number of Deemed University in the country is as under: -

Name of State Universi	the ties	No. Deemed	of	Name State		the ersiti	No. Deemed es	of
Andhra Prad Assam Bihar Gujarat Harayana Himachal Pr		5 1 1 3 3		Madhya Mahara Orissa Punjab Rajast Tamil	shtr	a	3 16 1 3 6	
J &K 1			Uttrancha	1	2			
Jharkhand		3		Uttar	Prade	esh	7	
Karnataka		6		West B	enga.	1	2	
Kerala		1		New De	lhi		8	